

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1626

ANSWERED ON:01.12.2006

FDI IN NEW AND RENEWABLE ENERGY SECTOR

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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to allow 100% FDI through automatic route in the new and renewable energy sector;
- (b) if so, the details of thereof;
- (c) the total amount of FDI received in this energy sector so far; and
- (d) the total renewable energy sources contributing to the total energy production in the country?

Answer

MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI VILAS MUTTEMWAR)

- (a)&(b): As per the existing policy, FDI upto 100 percent is permitted in non-conventional energy sector through the automatic route.
- (c): FDI received in non-conventional energy sector from January 2003 to September 2006 is estimated at around Rs.35 crore.
- (d): Grid-interactive renewable power installed capacity as on 31.10.2006 aggregated 9013 MW corresponding to around 7 percent of the total power installed capacity with a share of over 2 percent in the electricity-mix. This apart, deployment has taken place in several off-grid applications, mainly in 3.8 million biogas plants, 1 million solar home lighting systems, and 1.5 million m² solar collector area for hot water systems.